

पुनरक्षित कोटे वे, जो कि जून, १९६२ से कार्यान्वित होगा, प्रतिमास में ५३२६ बैगन नियत किये गये हैं जबकि १९६१ के दौरान में प्रति मास में ७५७६ बैगनों का कोटा नियत किया गया और ५१२४ बैगनों का प्रेषण किया गया ।

(ग) और (घ). राज्य सरकार ने संशोधित कोटे का विरोध किया है और उपर्युक्त स्थिति उनको बता दी गई है ।

### Gypsum Mines in Madras

**2352. Shri Nambiar:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether the Gypsum mines of Ariyalur Taluk of Madras State are working according to the provisions of the Mining Act;

(b) whether the Dead Rent and Royalties are being collected;

(c) if so, the amount accrued so far;

(d) whether the local mining lessees are treating the miners as on contract system; and

(e) whether the labour is provided with housing, hospitals, schools and other facilities as are required under the Act?

**The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis):**

(a) Yes. Deficiencies, if any, which come to light as a result of periodical inspections by the Chief Inspectorate of Mines, from time to time, are attended to under the provisions of the Mines Act.

(b), (c) and (d). Information has been called for from the State Government and will be placed on the Table of the House upon receipt.

(e) The provision of housing, hospitals and schools by the mine owners does not come under the scope of the Mines Act, 1952. However, the following facilities have been provided

by the mine owners, as required under the Mines Act:—

- (1) Drinking water for the workers.
- (2) First Aid requirements.
- (3) Surface latrines.
- (4) Arrangements for speedy removal of cases to hospitals.
- (5) Temporary shelters for workers to take rest.

### Loans to Islanders

**2353. Shri Nallakoya:** Will the Minister of Home Affairs be pleased to state:

(a) the present position regarding the proposal to grant Government loans to the inhabitants of Laccadive, Minicoy and Amindivi Islands to obtain back the coconut trees mortgaged by them to money-lenders in the Islands; and

(b) if the proposal has since been finalised, by what date the Islanders can expect payment on this account?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). The regulation has been drafted and is under examination.

### Oil in Pondicherry to Cape Comorin Area

**2354. Shri Malaichami:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether a committee of the Oil and Natural Gas Commission which surveyed the Tiruchirapalli District found existence of oil from Pondicherry to Cape Comorin; and

(b) if so, the steps taken for the implementation of the project to utilise the oil resources of the area?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) No, Sir.

(b) Does not arise.